

(b) Several Insurgent/militant groups are operating in the North East Region including Manipur with cross-border support challenging the sovereignty and integrity of the Nation. Decisions on matters concerning security of the Nation are taken, keeping in view the ground realities.

### Subsidy on oil and gas

\*150. DR. BHALCHANDRA MUNGEKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the amount of the subsidy on petroleum products and domestic cooking gas during the last three years;
- (b) the plans of the Ministry to reduce this subsidy;
- (c) whether such reduction will put pressure on inflation; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The amount of subsidy on petroleum products namely; Diesel, PDS Kerosene and Subsidized Domestic LPG during last three years is given as under:

	(₹ in crore)		
	2011-12	2012-13	2013-14
Subsidy on PDS SKO and Domestic LPG	3,000	2,730	2,580
Freight Subsidy on PDS SKO and Domestic LPG	23	23	21
DBTL Subsidy	-	-	3868
Gross Under-Recovery incurred by OMCs	1,38,541	1,61,029	1,39,869
Total Subsidy on Petroleum Products (subsidy + under recoveries)	1,41,564	1,63,782	1,46,338

(b) The Government has taken following actions to reduce subsidy/under recovery on the petroleum products:

- (i) **Diesel:** In order to reduce under-recovery on sale of Diesel, the Government on 17.01.2013 authorized the OMCs to (a) increase the retail selling price of Diesel in the range of 40 paise to 50 paise per litre per month (excluding VAT); and (b) sell Diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the non-subsidized market determined price. Effective 19th October 2014, the price of Diesel has been made market determined for all consumers.
- (ii) **PDS Kerosene:** The quota of PDS Kerosene has been rationalized over the years resulting in reduction in subsidy.

- (iii) **Domestic LPG:** Effective 14.9.2012, the Government decided to cap the supply of Subsidized Domestic LPG cylinders for each domestic LPG consumer to 6 cylinders (of 14.2 Kg) per annum, which was subsequently increased to 12 cylinders since 30.1.2014. The Government has also launched Modified Direct Benefit Transfer on LPG (DBTL) scheme *w.e.f.* 15.11.2014 in 54 districts for direct transfer of subsidy. The scheme is due to be launched in rest of the country *w.e.f.* 01.01.2015. This will reduce diversion of domestic LPG.

(c) and (d) As regards the impact of reduction in subsidy on inflation, Petrol being largely an item of final consumption, has a limited impact on inflation while the impact of price hike in diesel on inflation, is higher. The estimated product wise impact of increase in prices over the WPI index is given below:

Product	Weight in WPI Index	Increase in RSP	Increase in Inflation (WPI Index)
Petrol	1.090	₹ 1/ Litre	0.02%
Diesel	4.670	₹ 1/ Litre	0.10%
PDS Kerosene	0.915	₹ 1/ Litre	0.04%
Domestic LPG	0.736	₹ 10/ Cylinder	0.02%

*Note:* Based on October 2014 WPI Index

### **Rescue of children from traffickers at Delhi railway station**

\*151. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether police has recently rescued 63 children and arrested 23 alleged traffickers at Delhi railway station in one of the largest rescue operations;

(b) if so, how many such cases have come to the notice of police and the Child Rights Commission and the action taken thereon;

(c) whether thousands of children, from rural areas, are taken to the cities every year by trafficking gangs who sell them into bonded labour or hire them out to unscrupulous employers, promising to send their parents their wages; and

(d) if so, the number of such cases noticed/registered and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY): (a) to (b) On credible information of human trafficking, Satyagarh Express Train was intercepted by Railway Protection